

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-BA-72/2020**

Kal Charan Bisoyi

...Applicant.

Vs

Police Inspector In Charge,  
Crime Branch Police Station  
Ribandar and anr.

...Respondents.

Shri R. Desai, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:16 December 2020.**

P.C.

Post the matter after vacation.

**DAMA SESHADRI NAIDU, J.**

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